

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Gem Suppliers
Vs
EAP infrastructure Pvt Ltd

MAIN PETITION NUMBER : IBA/1064/2019

(IA/MA) APPLICATION NUMBERS

IA/292(CHE)/2024; IA(IBC)/898(CHE)2022; IA(IBC)/338(CHE)2024;
IA(IBC)/340(CHE)2024

ORDER

IA/292(CHE)/2024

Present: Ld. Counsel Shri. Bhagavath Krishnan for the Applicant /
Liquidator.

Ld. Counsel Shri. Rajesh Bohra for the Respondent No. 1.

None for Respondents No. 2, 3 and 4 despite service as seen
from the Affidavit of Service.

Copy be served on the mail of the Counsel for Respondent No. 1.

List the application for appearance / reply on **27.06.2024**.

IA(IBC)/898(CHE)2022

Present: Ld. Counsel Shri. Bhagavath Krishnan for the Applicant.

Ld. Counsel Shri. Rajesh Bohra for R2, 3, 4, 6 and 7.

None for Respondents No. 1 and 5.

This is an application under Section 45 of IBC, 2016.

Pleadings in respect of the above Respondents are complete. However,
there is no report as to the service on Respondents No. 1 and 5. Steps be taken
for service.

List the application for appearance / reply / hearing on **27.06.2024**.

IA(IBC)/338(CHE)2024 ; IA(IBC)/340(CHE)2024

Present: Ld. Counsel Ms. Revathi Manivannan for the Applicant.

Ld. Counsel Shri. Bhagavath Krishnan for the Liquidator.

Reply / Counter stated to be e-filed. Hard copy be filed within a week.

Rejoinder if any, be filed within two weeks there after.

List the applications for hearing on **27.06.2024**.

Ld. Counsel for the Liquidator submits that two IAs No. 795 and 855 / 2023 may also be listed on 27.06.2024 in which the pleadings are complete.

Registry is directed to list the above applications on 27.06.2024.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)